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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.606/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name	of the Company	Regal Infoways Pvt. Ltd.	-Vs-Registrar of Companies,	Orissa
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

CA DVAM UKTY A)K.

Pelitier

Muyers

ORDER

Ld. Pr. CA for the appellant is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)